NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 133/15	TP 15/17	Hearing	433(e)/ 433(f)	Trivium Systems Inc. Vs Sobha Renaissance Information Technology Pvt. Ltd.(SRIT)

NO. & PHONE NUMBER

NAME (IN CAPITAL)

SL.

REPRESENTATION TO WHOM

SIGNATURE

SAMARTH SHREEDHAR PETETTONER

Counsel for petitioner has filed memo along with annexures for compliance.

Registry is directed to check and put up.

List it on 31.08.2017.

MEMBER (J)

MEMBER (T)